

(c) Does not arise.

Houses in Uttar Pradesh

5342. SHRI RAM SAGAR : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether any survey has been conducted or proposed to be conducted with regard to the shortage of houses in Uttar Pradesh, district-wise;

(b) the number of houses required in Barabanki and the time by which the houses would be constructed and made available to the people?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) and (b) The 1991 Census of India has estimated the housing shortage of Uttar Pradesh at 1251095 for the State as a whole. The Government proposes to provide houses to all houseless rural poor by 2000 A.D.

Misuse of Funds

5343. SHRI RAM SAGAR : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether complaints received by the Government relating to irregularities, embezzlement, misuse of funds, sanctioned for the development activities in Uttar Pradesh;

(b) if so, the action taken thereon; and

(c) whether the Government propose to strengthen the system of monitoring and ensure that the funds are only utilized for the schemes for which these were allocated ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) to (c) Some complaints have been received by the Centre relating to irregularities of Jawahar Rozgar Yojna (JRY) from some States including Uttar Pradesh. On receipt of complaints in respect of any programme, the same are immediately forwarded to concerned State Government for taking appropriate remedial action. The Government has evolved a strong system of Monitoring of Rural Development Programmes through various measures like periodical progress reports from the States, field inspection by State, district and blocks staff as per the schedule of inspections, field inspections by Senior Officers of Central Government under Areas Officers Schemes, meeting of Project Directors, DRDA and State Secretary incharge of Rural Development and Concurrent Evaluation of Rural Development Programmes. Further, instructions have also

been issued to State Governments for setting up of Monitoring and Vigilance Committees at State, district and block level. Thus all efforts are made to ensure that the funds are utilised properly.

[Translation]

Election of Mandi Societies

5344. SHRI SOHANBEER : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the elections for Mandi Societies in Uttar Pradesh have not been conducted for the last twenty six years;

(b) if so, the reasons therefor and the time by which the election are likely to be held; and

(c) the number of Mandi Societies in Uttar Pradesh, district-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AAREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) Yes, Sir.

(b) The elections to Mandi Societies in Uttar Pradesh could not be held so far because the complete electoral college required for the purpose under Section 13 of the U.P. Krishi Utpadan Mandi Adhinyam, 1964, was not timely available. Presently, the State of U.P. is under the President's rule and election to the State Assembly is going to be held shortly. The decision regarding elections to Mandi Societies shall be taken by the State Government to be constituted after the Assembly elections.

(c) A statement showing the district-wise number of Mandi Societies in Uttar pradesh is enclosed.

STATEMENT

STATEMENT SHOWING THE DISTRICT WISE NAME OF MANDI SOCIETIES IN UTTAR PRADESH

DIVISION	DISTRICT	MANDI
1. Meerut	1. Muzaffarnagar	1. Muzaffarnagar
		2. Kairana
		3. Kandhara
		4. Shamli
		5. Khatauli
		6. Thana Bhavan
		7. Shahpur
2. Meerut		8. Meerut
		9. Mawani
		10. Sardhana
		11. Baraut
		12. Khakra

DIVISION	DISTRICT	MANDI	DIVISION	DISTRICT	MANDI
	3.	13. Ghjazibad 14. Hapur 15. Muradnagar 16. Dadri		12. Badaun	60. Badaun 61. Ujhani 62. Bisauli 63. Wazirganj 64. Babrala 65. Bilsa 66. Sahaswal 67. Dataganj
	4. Bulandshahar	17. Bulandshahar 18. Jahangirabad 19. Gulaothi 20. Siara 21. Khurja 22. Sikandrabad 23. Dibai 24. Anupshahar 25. Shikarpur 26. Dankaur 27. Jawar		13. Shajahanpur	68. Shajahanpur 69. Tilhar 70. Jalalbad 71. Powayan
2. Agra	5. Aligarh	28. Aligarh 29. Hathras 30. Khain 31. Chharra 32. Atrauli 33. Sikandra Rao	4. Moradabad	15. Moradabad	72. Pilibhit 73. Bisalpur 74. Puranpur 75. Moradabad 76. Chandausi 77. Sambhal 78. Bahjoi 79. Amroha 80. Hasanpur 81. Dhanaura
	6. Mathura	34. Mathura 35. Kosi Kalan 36. Sahabad		16. Bijnor	82. Bijnor 83. Chhindpur 84. Dhampur 85. Kiratpur 86. Nagina 87. Haldaur 88. Allahabad
	7. Agra	37. Agra 38. Fatehabad 39. Achhnera 40. Khairagar 41. Jagner 42. Jarar 43. Fatehpur Sikri 44. Shamshabad		17. Rampur	89. Rampur 90. Shababad 91. Bilaspur
	8. Manipur	45. Malnपुर 46. Bewar 47. Ghiror	5. Kanpur	18. Kanpur Nagar	92. Kanpur
	9. Etah	48. Etah 49. Kasganj 50. Ganj Dundwara 51. Avagarh 52. Aliganj		19. Kanpur Dehat	93. Rura 94. Chaubeypur 95. Jhijnhak 96. Pukhrayan 97. Barpal 98. Uttaripura
	10. Firozabad	53. Firozabad 54. tundra 55. Sirasaganj 56. Shikohabad		20. Farukhabad	99. Farukhabad 100. Chhibramau 101. Kamalganj 102. Kalmganj 103. Kannauj 104. Mohamdabad
3. Bareilly	11. Bareilly	57. Bareilly 58. Anwla 59. Baheri			

DIVISION	DISTRICT	MANDI	DIVISION	DISTRICT	MANDI
	21. Etawah	105. Etawah 106. Jaswantnagar 107. Bharthana 108. Auraiya 109. Achhalda 110. Dibiyapur		31. Mirzapur	151. Mirzapur 152. Ahiraura
6. Allahabad	22. Allahabad	111. Allahabad 112. Bharwari 113. Sirsa 114. Ajuha 115. Jasra		32. Sonbhadra	153. Robertsganj 154. Dudhi
	23. Fatchpur	116. Fatehpur 117. Bindki 118. Khaga 119. Kishanpur 120. Jahanabad	9 Gorakhpur	33. Ghazipur	155. Yusufpur 156. Jandipur 157. Jamania 158. Saidpur
	24. Pratapgarh	121. Pratapgarh		34. Bhadohi	159. Gopiganj
	25. Jhansi	122. Jhansi 123. Mauranipur 124. Chirgaon 125. Moth 126. Gursarai 127. Barua Sagar		35. Gorakhpur	160. Gorakhpur 161. Chauri Chaura 162. Sahjanwa
	26. Lalitpur	128. Lalitpur 129. Mahroni		36. Basti	163. Basti
	27. Jalaun	130. Jalaun 131. Orai 132. Kalpi 133. Konch 134. Madhogarh 135. Ait 136. Kadaura		37. Sidharthanagr	164. Shohratgarh 165. Bansi 166. Bansi 166. Sahiyapur 167. Naugarh
	28. Hamirpur	137. Bharua Sumerpur 138. Mahoba 139. Maudaba 140. Rath 141. Charkhari 142. Kurara 143. Panwari		38. Deoria	168. Barhaj Bazar
	29. Banda	144. Banda 145. Karwi 146. Atarra 147. Baberu 148. Mau		39. Maharaganj	169. Nautanwa 170. Garaura 171. Partawal 172. Anandnagar
Varanasi	30. Varanasi	149. Varanasi 150. Chandauli	10. Kamaon	40. Padarauna	173. Tamkuhi Road 174. Haldwani 175. Ramnagar
				41. Nainital	176. Almora
				42. Almora	177. Pithoragarh
				43. Pithoragarh	178. Rudrapur 179. Kashipur 180. Kichha 181. Bazpur 182. Sitarganj 183. Gadorpur 184. Katima
			11. Garhwal	44. Udham S. Nagar	185. Kotdwar 186. Tehri Garhwal 187. Chamoli 188. Uttarkashi 189. Deharadun 190. Vikasnagar 191. Chakarata 192. Risik
				45. Pauri Garhwal	
				46. Tehri Garhwal	
				47. Chamoli	
				48. Uttarkashi	
				49. Dehradun	

DIVISION	DISTRICT	MANDI	DIVISION	DISTRICT	MANDI
12. Lucknow	50. Saharanpur	193. Saharanpur	60. Bahraich	240. Bahraich	
		194. Gangoh		241. Nanpara	
		195. Nakur		242. Payagpur	
		196. Nanota		243. Mihipurwa	
		197. Rampur Manihara		244. Risia	
		198. Sultanpur Chilk		245. Rupaidiha	
		199. Deoband	61. Sultanpur	246. Sultanpur	
		200. Chhutmalpur		247. Jafarganj	
	51. Haridwar	201. Haridwar Union	62. Barabanki	248. Bara Banki	
		202. Manglaur		249. Safdarganj	
		203. Roorkee		250. Rudauli	
	52. Lucknow	204. Lucknow	63. Ambedakar Nagar	251. Akbarpur	
		205. Banthra		252. Tanda	
	53. Unnao	206. Unnao	14. Azamgarh	253. Azamgarh	
		207. Bangar mau		254. Kopaganj	
		208. Purwa		255. Dohrighat	
	54. Rai Bareli	209. Rae Bareli	65. Mau	256. Jaunpur	
		210. Lalganj		257. Shahganj	
		211. Bachhrawan		258. Mungra Badshahp	
		212. Jais		67. Ballia	259. Ballia
213. Salon		260. Bilthara Road			
55. Sitapur	214. Sitapur		261. Chitbara Gaon		
	215. Sidhauri		262. Rasra		
	216. Biswan	Families Migrated from Doda			
	217. Hargaon	5345. SHRI O.P. JINDAL : Will the PRIME MINISTER			
	218. Mahmudabad	be pleased to state :			
	219. Mishrit	(a) whether the Government are aware that hundreds			
	220. Maholi	of families had recently migrated from Doda district of			
	56. Hardoi	221. Hardoi	Jammu and Kashmir;		
222. Sandila		(b) if so, the details thereof; and			
223. Madhoganj		(c) the steps being taken by the Government to			
224. Shahabad		provide adequate security to the said families and to			
225. Sandi		encourage these families to go back to their native			
57. Kheri	226. Lakhimpur	places?			
	227. Tikonia	THE MINISTER OF STATE IN THE MINISTRY OF			
	228. Gola	PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS			
	229. Gokaranna	AND MINISTER OF STATE IN THE MINISTRY OF			
	230. Maigal Ganj	PARLIAMENTARY AFFAIRS (SHRI S.R.			
	231. Mohamdi	BALASUBRAMONIYAN) : (a) to (c) according to			
13. Faizabad	58. Faizabad	232. Faizabad	information provided by the State Government, in the wake		
	59. Gonda	233. Gonda	of certain incidents of killing of civilians in the recent		
		234. Colonelganj	past, such as the incidents at Kalmari and Sarwadhar		
		235. Balrampur	areas of Doda district, around 100 families and migrated		
		236. Tulsipur	to other areas. After assurances were given by the local		
		237. Pachperwa			
		238. Nawabganj			
		239. Utraula			